

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 09.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1750/2023 in CP(IB) No.384/7/HDB/2018
NAME OF THE COMPANY	Galada Power and Telecommunication Ltd
NAME OF THE PETITIONER(S)	Stressed Assets Stabilization Fund
NAME OF THE RESPONDENT(S)	Galada Power and Telecommunication Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1750/2023

Present: Ld. Counsel Mr. VVSN Raju along with Mr. Nitin Panchal, Resolution Professional/Applicant.

Ld. Counsel Mr. AK Jayaprakash Rao and Mr. S. Ajay Kumar for the Respondent No.2.

Written submissions filed by the Applicant. Ld. Counsel for the Respondent No.2 stated that written submissions will be filed by him today. Let physical copy of the same be filed.

Heard. Reserved for orders.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)